

**BEFORE THE ADJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 5/7/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

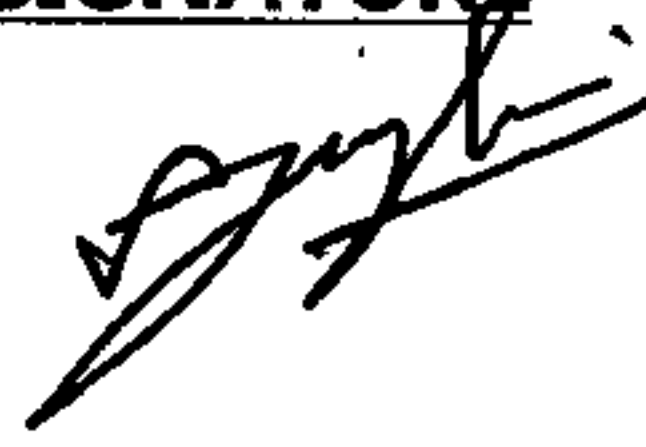

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2019**

Name of the Company: Phoenix ARC Pvt. Ltd.
(Trustee of Phonix trust FY 14-9)

V/s.

Nagaur Water Supply Company Pvt. Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ARPIT SINGHVI IB MR. SHARVIL MADMUDAR	ADV.	RESPONDENT	
2.	Ashish C. Doshi	PCS	Petitioner	

ORDER

The Parties are represented through their respective Learned Counsel/PCS(s).

Ld. Lawyer appearing on behalf of the Respondent requested some time as arguing counsel is not present, to which the PCS for the petitioner has objected, however for the ends of justice last opportunity is granted.

List the matter on 28.08.2019

Manora
**MANORAMA KUMARI
MEMBER (JUDICIAL)**


**HARIHAR PRAKASH CHATURVEDI
MEMBER (JUDICIAL)**

Dated this the 17th day of July, 2019.